

1. Questions

(a) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	9	7	4	0	13

(b) Unstarred Questions: 18

2. Announcement by the Hon'ble Speaker

(i) Regarding Panel of Chairmen

The Hon'ble Speaker made an announcement under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:

1. Sardar Harpartap Singh Ajnala
2. Sardar Gurkirat Singh Kotli
3. Shrimati Sarvjit Kaur Manuke
4. Sardar Gurpartap Singh Wadala

(ii) Regarding Governor's Address

In pursuance of Rule 18 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) the Hon'ble Speaker informed the House that the Governor has been pleased to address the Punjab Vidhan Sabha on 1st March, 2021 at 11.00 A.M under Article 176 (1) of the Constitution of India. The Hon'ble Speaker laid a copy of the Address on the Table of the House.

3. Announcement by the Secretary:

The Secretary laid on the table of the House a statement showing the details of the bills passed by the 15th Vidhan Sabha during its Tenth (Special)/Eleventh/Twelfth/Thirteenth (Special) Sessions, which have since been assented to by the Governor..

4. Announcement by the Hon'ble Speaker

"I would like to inform the House that Parliamentary Affairs Ministry of Govt. of India has launched e-vidhan project for the legislative institutions of entire India under the digital India programme and for this National e-vidhan Application (NEVA) has been developed. On its implementation the papers to be laid on the table of the House would be laid in a digitized manner. Exchange of information between Vidhan Sabha and its Hon'ble Members and between Vidhan Sabha and all the departments of the State would begin via electronic mode. This way the House proceeding would go paperless, that would save paper in large quantity and make the Government reap profit worth crores of rupees every year.

It gives me pleasure in informing you all that among all the States of the country ours is the first State to sign M.O.U with the Central Government for this purpose and Punjab Vidhan Sabha has received the honour of securing first place for making requisite entry of data in this application. Presently, the Central Government has approved this project worth Rs 12 crores 31 lacs for Punjab out of which 60 percent amount is to be provided by the Centre and 40 percent by the Government of Punjab. The Central Government has released Rs 1,47,72,612 as first instalment of 20 percent and our Govt. has also released the amount of its share for this purpose.

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To provide digitized information to Hon'ble Members touch screen devices would be installed on the tables of each member to connect these devices to internet, Wi-fi nodes are to be installed in the chamber of the House. Apart from this required cables are also to be laid for providing Wi-fi connectivity in Vidhan Sabha building.

Punjab Vidhan Sabha Secretariat shall take every measure in maintaining the heritage status of this building but if there would be any requirement for any change at some time in implementation of this important project of Government of India for which the House and the Speaker are competent and are not answerable to anyone.

I would also like to inform all the Hon'ble Members that the Mobile App of National e-vidhan application is also available which can be downloaded from Android users Google play store and Apple users Apple store. Apart from uploading the Governor's address of this session to Vidhan Sabha's website it has also been uploaded to this app and budget speech shall also be uploaded to this app. Apart from this other information is also available on this app that would prove beneficial for the Hon'ble Members. As the touch screen devices are yet to be installed in the House, therefore, the Hon'ble Members can make use of their mobile phones for using this app.

Its our endeavour that the forthcoming Monsoon Session of Punjab Vidhan Sabha be made paperless, which besides saving crores of rupees would also prove beneficial for our environment as well because saving papers will also save trees in thousands. Before implementing this project of paperless Vidhan Sabha, arrangements will be made to provide proper training to all the Hon'ble Members and assistance and means of every sort will also be provided.

I hope all the Hon'ble Members will cooperate in going with the time in this era of technology."

5. **Calling Attention Notices**

1. Doctor Sukhwinder Kumar, M.L.A. drew the attention of the Government towards incomplete construction of Stadium in Banga, District Shaheed Bhagat Singh Nagar.

(No.4)

The Local Government and Parliamentary Affairs Minister gave a reply.

2. Shri Aman Arora, M.L.A. drew the attention of the Government towards problems caused due to increase in the population of American/HF breed Bulls in the State.

(No.10)

The Rural Development and Panchayats Minister gave a reply.

3. Shri Aman Arora, M.L.A. drew the attention of the Government towards pollution being caused due to noise created by loud speakers in the State.

(No.12)

The Rural Development and Panchayats Minister gave a reply.

6. **To re-lay the Report of the Rules Committee**

The Hon'ble Speaker re-laid on the table Report of the Rules Committee as required under Rule 232 (1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).

7. **The Secretary to re-lay on the table the Punjab Legislative Assembly (Disqualification of Members on Ground of Defection) Rules, 2020**

The Secretary re-laid on the table of the House the Punjab Legislative Assembly (Disqualification of Members on Ground of Defection) Rules, 2020, framed by the Speaker, Punjab Legislative Assembly, in exercise of the powers conferred by Paragraph 8 of the Tenth Schedule to the Constitution of India, as required under sub-paragraph (2) thereof.

8. **Presentation of Reports**

1. The Chairman of Committee of Privileges (Sardar Kushaldeep Singh Dhillon) presented the following Third/Eighth/Ninth/Tenth Interim Reports of the Committee of Privileges regarding privilege issues raised by:-

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- i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against President, Shiromani Gurdwara Parbandhak Committee;
- ii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A.;
- iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A.;
- iv) Sardar Kulbir Singh Zira, M.L.A against Sardar Simarjeet Singh Bains, M.L.A.;
- v) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, M.L.A.;
- vi) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Members of Shiromani Akali Dal; and
- vii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, M.L.A.

9. **Papers to be laid on the Table**

The Minister for Parliamentary Affairs laid papers on the table of the House, as mentioned at Serial No. 1 to 8 shown under item No. VII in today's List of Business.

10. **Motion of Thanks and Discussion on Governor's Address**

The following motion on Governor's Address was moved by Dr. Raj Kumar Verka, Member, Indian National Congress which was seconded by Sardar Harminder Singh Gill, Member, Indian National Congress:-

"That the Members of this House assembled in this session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 1st March, 2021."

Thereafter, the following members took part in the discussion and spoke for the time as mentioned against their names:-

1. Doctor Raj Kumar Verka, Indian National Congress	30 minutes
2. Sardar Harminder Singh Gill, Indian National Congress	41 minutes
3. Sardar Kultar Singh Sandhwan, Aam Aadmi Party	15 minutes
4. Sardar Harinderpal Singh Chandumajra, Shiromani Akali Dal	14 minutes
5. Sardar Gurkirat Singh Kotli, Indian National Congress	14 minutes
6. Sardar Baldev Singh Kalyan, Aam Aadmi Party	08 minutes
7. Sardar Kuljit Singh Nagra, Advisor/Chief Minister	38 minutes
8. Shri N.K Sharma, Shiromani Akali Dal	06 minutes

Due to adjournment of the House, Hon'ble Member Shri N.K.Sharma, would continue the discussion on 3rd March, 2021.

The Hon'ble Deputy Speaker occupied the Chair of the House from 1.04 P.M. to 2.30 P.M.

The House, then adjourned till 10.00 A.M. on Wednesday, the 3rd March, 2021.

CHANDIGARH:
THE 2nd March, 2021

G. Bal 8/3/2021
Superintendent
Punjab Vidhan Sabha
Chandigarh

SHASHI LAKHANPAL MISHRA
SECRETARY